

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2552  
ANSWERED ON:04.12.2009  
PROPOSALS UNDER UIDSSMT  
Scindia Smt. Yashodhara Raje

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

(a) whether the Government of Madhya Pradesh had submitted a proposal for urban renewal and road construction in Gwalior under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT); and

(b) if so, the time by which the proposal is likely to be approved and the funds to be released?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI SAUGATA ROY)

(a) : Yes, Madam. The State Level Sanctioning Committee of Madhya Pradesh in its meeting held on 27.9.2007 approved 3 projects at Gwalior namely Sewerage at Rs. 66.50 crore, Road at Rs. 46.47 crore and Urban Renewal at Rs.17.30 crore.

(b): On the basis of the priority provided by the State of Madhya Pradesh, only the Sewerage Project out of the three projects at Gwalior was taken up for release against the additional allocation of Rs.5000.00 crore provided by the Planning Commission during 2008-09 for clearing the pending projects on one town – one project basis. As the State has already exhausted its 7 year Mission allocation, remaining projects cannot be considered for release.